

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 103
CP(IB) 773 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Ario Infrastructure Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 12.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Vishal Dave, Adv.
For the IRP/RP :
For the Respondent : Mr. Shashvata Shukla, Adv.

ORDER

Learned Counsels for both sides submitted that matter is likely to be settled.

Matter to appear for further consideration on 17.08.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)